Report in Compliance to the Hon'ble NGT order dated 01.08.2023 in the matter of Original Application No. 428/2023 titled "S.C. Kaushal V/s State of Punjab"

1.0 Preamble :

The Hon'ble National Green Tribunal Principal Bench vide order dated 01.08.2023 constituted a Joint Committee comprising of Punjab State Pollution Control Board (PSPCB), Divisional Forest Officer (DFO) and Deputy Commissioner (DC), Kapurthala.

The relevant paras of the Hon'ble NGT order, pertaining to the mandate of the committee is reproduced hereunder:

Para-1

The Applicant, S.C. Kaushal, President of Patarkar Morcha Association (Regd.), Punjab has sent present letter petition, which has been treated and registered as Original Application, complaining about encroachment on gram panchayat land and illegal cutting of about 150 trees by the encroachers.

Para -2

The Applicant has submitted that Lord Krishna College was constructed by Land mafia comprising Man Singh Dham son of Surjan Singh resident of Kapurthala and others by encroaching upon land measuring 10 acres 6 Kanals owned by Gram Panchayat Badshahpur, Block Dhilwan, District Kapurthala. The encroachers have illegally cut and sold about 30 years old 150 trees. The applicant made complaints dated 14.06.2022 and 16.09.2022 regarding encroachments and complaints dated 16.09.2022 and 28.12.2022 regarding illegal cutting of trees but no action has been taken on the same.

Para – 5

Further, we also consider it appropriate that a Joint Committee be constituted to verify the factual position regarding illegal cutting of trees from the gram panchayat land and take appropriate remedial action. Accordingly, we constitute a Joint Committee comprising of Punjab State Pollution Control Board (PSPCB), Divisional Forest Officer (DFO), Kapurthala and Deputy Commissioner (DC), Kapurthala and direct the same to meet within one week, undertake visits to the site, look into the grievances of the applicant, verify the factual position and take appropriate remedial action by following due course of law. The PSPCB will be the nodal agency for coordination and compliance.

2. Scope of the Committee:

The Committee has been vested with the mandate to visit the site in question and ***to look into the grievances of the applicant, verify the factual position and take appropriate remedial action by following due course of law.***

3. Action taken of the Committee:

The Deputy Commissioner, Kapurthala constituted a sub committee consisting of Tehsildar, Kapurthala, Range Officer (Forest), Kapurthala and Assistant Environmental Engineer, Punjab Pollution Control Board, Jalandhar. The committee has been directed to visit the site and put up factual report.

3.1 Site visit by the sub-committee

- The site of Lord Krishna College, Village Badshahpur, Tehsil & District Kapurthala was visited on 24.08.2023 at 02:00 PM by team consisting of Assistant Environmental Engineer, PPCB, Regional Office-2, Jalandhar, Naib Tehsildar, Kapurthala and Range Officer (Forest), Kapurthala as per directions of Deputy Commissioner, Kapurthala.
- As the content of complaint indicate that encroachment upon panchayat land has been made, therefore, the officials of Department of Rural Development and Panchayats were asked to accompany the team.
- The Junior Engineer and Panchayat Secretary of Department of Rural Development reached the site. They informed that the building of the college has been constructed on private land of the college owner.
- However there is a patch of land adjoining to the college which is under ownership of Panchayat of Village Badshahpur. Barbed wire has been placed on edge of this land by the college owner.
- The officials of revenue department informed that the Panchayat has about 15 acres of land adjoining to the college premises.
- As per officials of Panchayat Department around 40 trees were cut down from Panchayat land by the college management.
- The spot from where officials of Panchayat Department claimed that trees were removed was inspected by the team. The team spotted stumps (remnants) of 11 trees at the site. Further, 34 logs were found lying at site which could be of about 6 trees. Pictures of stumps and logs are enclosed as **Annexure-A**.
- The officials of revenue department informed that the premises of college falls in revenue area of Village Nizampur, Tehsil Dhilwan, District Kapurthala and the panchayat land is under revenue area of Village Badshahpur of Tehsil Kapurthala.
- Thereafter the patwari of Village Nizampur also arrived at the site. He informed that the construction of college has been done in private land of college in revenue land of village Nizampur.

4.0 Salient Observations:

1. Construction of college has been carried out on private land.
2. Barbed wire fencing has been provided around the Panchayat land.
3. Remnants (Stumps) of 11 trees were observed during the visit.
4. Logs of around 06 trees were still found lying at the site.

5.0 Action taken by Concerned Department

The factual report prepared by the visiting team was put up before the Deputy Commissioner, Kapurthala. The matter was discussed in length and the committee was of the view that the evidence suggests that cutting of trees has indeed been carried out on the Panchayat land of the Village Badshahpur, Tehsil & District Kapurthala. However, the identity of persons responsible for cutting of trees cannot be ascertained by all the departments present in the meeting. The matter requires Police Investigation to find out the persons responsible for cutting of trees. The District Development and Panchayat Officer informed that the matter is already under consideration of his department since November, 2022. The Block Development and Panchayat Officer vide his letter no. 3445 dated 05.12.2022 had already requested the Deputy Superintendent of Police, Kapurthala to register an FIR against Mann Singh S/o Surjan Singh C/o M/s Lord Krishna College in view of Complaint submitted by Sh. S.C. Kaushal to the department. **(Copy attached as Annexure-B)**

Suggestions /Recommendations

1. The barbed fencing along the Panchayat land should be got removed by the Rural Development and Panchayat Department.
2. Plantation should be carried out on the Panchayat land by the Department of Rural Development and Panchayats in-corporation with Forest Department.
3. Investigation as per recommendations of Rural Development Department should be carried out by the Department of Police and legal action must be initiated against responsible persons.

31/08/2023

Environmental Engineer,
Punjab Pollution Control Board,
Regional Office-2, Jalandhar

Photographs taken by Committee during the Site Visit dated 24.08.2023 **(Annexure-A)**

Stumps of trees cut down (some trees have re-grown)

More pictures of stumps

Pictures of logs found lying at site

Annexure-B

17

ਦਫਤਰ ਬਲਾਕ ਵਿਕਾਸ ਅਤੇ ਪੰਚਾਇਤ ਅਫਸਰ ਢਿਲਵਾਂ(ਕਪੂਰਥਲਾ)

ਸੇਵਾ ਵਿਖੇ

ਡਿਪਟੀ ਸੁਪਰਡੈਂਟ ਆਫ ਪੁਲਿਸ
ਕਪੂਰਥਲਾ।

ਨੰ: 3545 ਮਿਤੀ: 5-12-22

ਵਿਸ਼ਾ: ਗਰਾਮ ਪੰਚਾਇਤ ਬਾਦਸ਼ਾਹਪੁਰ ਦੀ ਸਾਮਲਾਤ ਜਮੀਨ ਵਿੱਚੋ ਦਰੱਖਤਾਂ ਦੀ ਨਜਾਇਜ ਕਟਾਈ ਕਰਨ ਸਬੰਧੀ ।

ਹਵਾਲਾਂ: ਸਿਕਾਇਤ ਕਰਤਾਂ ਐਸ.ਸੀ ਕੁਸਲ ਪ੍ਰੇਜੀਡੈਂਟ ਪੱਤਰਕਾਰ ਮੋਰਚਾ ਐਸੋਸੀਏਸ਼ਨ(ਰਜਿ) ਦੀ ਸਿਕਾਇਤ ਮਿਤੀ 16-11-2022 ਅਤੇ ਜਿਲ੍ਹਾਂ ਵਿਕਾਸ ਅਤੇ ਪੰਚਾਇਤ ਅਫਸਰ ਕਪੂਰਥਲਾ ਜੀ ਦੇ ਦਫਤਰ ਦਾ ਪੱਤਰ ਨੰ:ਰੀਡਰ/ਡੀ.ਡੀ.ਪੀ.ਓ/4264 ਮਿਤੀ 29-11-2022 ਦੇ ਸਬੰਧ ਵਿੱਚ।

ਉਪਰੋਕਤ ਵਿਸੇ ਅਤੇ ਹਵਾਲਾਂ ਅਧੀਨ ਪੱਤਰ ਦੇ ਸਬੰਧ ਵਿੱਚ ਇਕ ਸਿਕਾਇਤ ਐਸ.ਸੀ ਕੁਸਲ ਪ੍ਰੇਜੀਡੈਂਟ ਪੱਤਰਕਾਰ ਮੋਰਚਾ ਐਸੋਸੀਏਸਨ(ਰਜਿ) ਦੀ ਸਿਕਾਇਤ ਮਿਤੀ 16-11-2022 ਵੱਲੋਂ ਇਸ ਦਫਤਰ ਨੂੰ ਦਿੱਤੀ ਗਈ ਹੈ ਕਿ ਜਦ ਮੈ ਸੁਭਾਨਪੁਰ ਤੋ ਕਪੂਰਥਲਾ ਆ ਰਿਹਾ ਸੀ।ਜਦ ਮੈ ਬਾਦਸ਼ਾਹਪੁਰ ਦੀ ਜਮੀਨ ਤੇ ਜੋ ਕੇ ਮਾਨ ਸਿੰਘ ਧੰਮ ਵੱਲੋ 10 ਕਿੱਲੇ 6 ਕਨਾਲ ਤੇ ਨਜਾਇਜ ਕਬਜਾਂ ਕਰਕੇ ਕਾਲਜ ਬਣਾਇਆ ਗਿਆ ਹੈ।ਉਸ ਪੰਚਾਇਤ ਵੱਲੋ ਲਗਾਏ ਗਏ ਦਰੱਖਤਾਂ ਦੀ ਮਿਕਦਾ ਕਾਫੀ ਜਿਆਦਾ ਹੈ।ਉਨਾਂ ਦਰੱਖਤਾਂ ਦੀ ਲਾਰਡ ਕ੍ਰਿਸਨਾਂ ਕਾਲਜ ਦੇ ਮਾਲਕ ਵੱਲੋ ਨਜਾਇਜ ਤੋਰ ਤੇ ਕਟਵਾਉਣ ਦਾ ਕੰਮ ਬਹੁਤ ਹੀ ਜੋਰ ਸੋਰ ਨਾਲ ਕਿੱਤਾ ਜਾ ਰਿਹਾ ਹੈ।ਜਿਸ ਦੀਆਂ ਅਗਰ ਫੋਟੋਆਂ ਦੀ ਜਰੂਰਤ ਹੈ ਤਾਂ ਉਹ ਵੀ ਆਪਣੇ ਮੋਬਾਇਲ ਵਿੱਚ ਖਿੱਚ ਕੇ ਲਿਆਈਆਂ ਹਨ।ਇਥੇ ਇਹ ਵੀ ਦੱਸਨਾਂ ਚਾਹੁਦਾ ਹਾਂ ਕਿ ਇਹ ਦਰੱਖਤਾਂ ਦੀ ਕਟਾਈ ਇਕ ਜਾਂ 2 ਨਹੀ ਬਲਕਿ 100 ਦੇ ਕਰੀਬ ਹਨ।ਇਹਨਾਂ ਵਿੱਚੋ 4 ਦੇ ਕਰੀਬ ਟਰੈਕਟਰ ਟਰਾਲੀਆਂ ਵਿੱਚ ਵੀ ਲੈ ਕੇ ਜਾ ਚੁੱਕੇ ਹਨ।

ਇਸ ਸਬੰਧੀ ਇਸ ਦਫਤਰ ਦੇ ਪੱਤਰ ਨੰ:1231-32 ਮਿਤੀ 17-11-2022 ਰਾਹੀ ਸ੍ਰੀ ਚਰਨਦੀਪ ਸਿੰਘ ਟੈਕਸ ਕੁਲੈਕਟਰ ਅਤੇ ਸ੍ਰੀ ਸੁਖਦੇਵ ਸਿੰਘ ਪੰਚਾਇਤ ਸਕੱਤਰ ਨੂੰ ਦਰਖਾਸਤ ਦੀ ਕਾਪੀ ਭੇਜ ਕੇ ਲਿਖਿਆ ਗਿਆ ਸੀ ਕਿ ਉਕਤ ਜਗ੍ਹਾਂ ਤੇ ਹਾਜਰ ਹੋ ਕੇ ਸਿਕਾਇਤ ਦਾ ਮੋਕਾਂ ਦੇਖ ਕੇ ਰਿਪੋਰਟ ਨਿਮਨਹਸਤਾਖਰ ਨੂੰ ਤਰੁੰਤ ਪੇਸ ਕੀਤੀ ਜਾਵੇ ਤਾਂ ਜੋ ਸਿਕਾਇਤ ਦਾ ਨਿਪਟਾਰਾ ਕੀਤਾ ਜਾ ਸਕੇ।

ਇਸ ਸਬੰਧੀ ਸ੍ਰੀ ਚਰਨਦੀਪ ਸਿੰਘ ਟੈਕਸ ਕੁਲੈਕਟਰ ਕਮ ਪੰਚਾਇਤ ਅਫਸਰ ਅਤੇ ਸ੍ਰੀ ਸੁਖਦੇਵ ਸਿੰਘ ਪੰਚਾਇਤ ਸਕੱਤਰ ਵੱਲੋ ਮੋਕਾ ਦੇਖ ਕੇ ਰਿਪੋਰਟ ਕੀਤੀ ਗਈ ਹੈ ਕਿ ਮੋਕੇ ਤੇ ਪਾਇਆ ਗਿਆ ਕਿ ਲਾਰਡ ਕ੍ਰਿਸਨਾਂ ਪੋਲੀਟੈਨਿਕ ਕਾਲਜ ਦੀ ਜਗ੍ਹਾਂ ਤੇ ਮਾਨ ਸਿੰਘ ਧੰਮ ਦਾ ਨਜਾਇਜ ਕਬਜਾਂ ਹੈ ਤੇ ਉਸ ਵੱਲੋ ਪੰਚਾਇਤ ਦੀ ਜਗ੍ਹਾਂ ਵਿੱਚੋ ਲਗਭਗ 38 ਤੋ 40 ਦਰੱਖਤਾਂ ਦੀ ਕਟਾਈ ਕੀਤੀ ਗਈ ਹੈ।ਜਿਸ ਨਾਲ ਪੰਚਾਇਤ ਨੂੰ ਵਿੱਤੀ ਨੁਕਸਾਨ ਹੋਇਆ ਹੈ।

ਇਸ ਸਬੰਧੀ ਗਰਾਮ ਪੰਚਾਇਤ ਬਾਦਸ਼ਾਹਪੁਰ ਵੱਲੋ ਆਪਣਾ ਮਤਾ ਮਿਤੀ 22-11-2022 ਰਾਹੀ ਪਾਸ ਕਰਕੇ ਦਿੱਤਾ ਗਿਆ ਹੈ ਕਿ ਗਰਾਮ ਪੰਚਾਇਤ ਦੀ ਸ਼ਾਮਲਾਤ ਜਮੀਨ ਜਿਸਦਾ ਖੇਵਟ ਨੰ: 161/153 ਖਤੋਨੀ ਨੰ:245 ਹੈ।ਜਿਸਦੇ ਮੁਰਬਾ ਨੰ:6//ਖਸਰਾਂ ਨੰ: 3(2-4),4(8-0),5(8-0),6(8-0),7(8-0),8(7-0) ਕੁੱਲ ਰਕਬਾ 41-4 ਗਰਾਮ ਪੰਚਾਇਤ ਬਾਦਸ਼ਾਹਪੁਰ ਦੀ ਮਾਲਕੀ ਹੈ।ਇਹ ਜਮੀਨ ਮਾਨ ਸਿੰਘ ਪੁੱਤਰ ਸੁਰਜਨ ਸਿੰਘ ਵਾਸੀ ਪਿੰਡ ਧੰਮ ਵੱਲੋਂ ਪਹਿਲਾਂ ਠੇਕੇ ਤੇ ਲਈ ਜਾਦੀ ਸੀ।ਇਹ ਜਮੀਨ ਲਾਰਡ ਕ੍ਰਿਸਨਾਂ ਕਾਲਜ ਦੇ ਨਾਲ ਲੱਗਦੀ ਹੈ।ਪਰ ਹੁਣ ਇਸ ਵੱਲੋ ਇਸ ਜਮੀਨ ਤੇ ਨਜਾਇਜ ਕਬਜਾ ਕਰ ਲਿਆ ਹੈ ਅਤੇ ਪਿਛਲੇ ਕਾਫੀ ਸਮੇਂ ਤੋ ਇਹ ਗਰਾਮ ਪੰਚਾਇਤ ਨੂੰ ਠੇਕਾ ਵੀ ਨਹੀ ਦੇ ਰਿਹਾ ਹੈ ਅਤੇ ਇਸ ਵੱਲੋ ਨਜਾਇਜ ਕਬਜਾਂ ਕਰ ਲਿਆ ਗਿਆ ਹੈ।ਇਸ ਜਮੀਨ ਉਪਰ ਸਫੇਦੇ ਦੇ ਕਾਫੀ ਸਾਰੇ ਦਰੱਖਤ ਲੱਗੇ ਹੋਏ ਸਨ ਜੋਕਿ ਇਹਨਾਂ ਦਰੱਖਤਾਂ ਨੂੰ ਮਾਨ ਸਿੰਘ ਪੁੱਤਰ ਸੁਰਜਨ ਸਿੰਘ ਵਾਸੀ ਧੰਮ ਵੱਲੋ 40 ਦੇ ਕਰੀਬ ਦਰੱਖਤ ਕੱਟ ਲਏ ਗਏ ਹਨ।ਇਸ ਨੂੰ ਇਹ ਦਰੱਖਤ ਕੱਟਣ ਤੋ ਰੋਕਿਆ ਗਿਆ ਸੀ।ਉਹ ਰੁਕ ਗਿਆ।ਪਰ ਬਾਅਦ ਵਿੱਚ ਉਸ ਵੱਲੋ ਦਰੱਖਤ ਚੁੱਕ ਕੇ ਵੇਚ ਲਏ ਗਏ ਹਨ।ਜਿਸ ਨਾਲ ਗਰਾਮ ਪੰਚਾਇਤ ਨੂੰ ਵਿੱਤੀ ਨੁਕਸਾਨ ਹੋਇਆ ਹੈ।ਇਸ ਲਈ ਗਰਾਮ ਪੰਚਾਇਤ ਨੂੰ ਵਿੱਤੀ ਨੁਕਸਾਨ ਪਹੁੰਚਾਉਣ ਕਰਕੇ ਅਤੇ ਗਰਾਮ ਪੰਚਾਇਤ ਦੀ ਸ਼ਾਮਲਾਤ ਜਮੀਨ ਉਪਰ ਨਜਾਇਜ ਕਬਜਾਂ

(18)

...ਜਾ ਕਰਕੇ ਦੀ ਵਿਲਜ ਕਾਮਲ ਲੈਂਡ ਐਕਟ ਦੀ ਧਾਰਾ 13 ਏ ਅਧੀਨ ਪਰਚਾ ਦਰਜ ਕਰਨ ਅਤੇ ਹੋਰ ਵੱਖ-ਵੱਖ ਧਰਾਵਾਂ ਤਹਿਤ ਪੁਲਿਸ ਕੇਸ ਦਰਜ ਕਰਨ ਲਈ ਮਤੇ ਦੀ ਕਾਪੀ ਇਸ ਦਫਤਰ ਨੂੰ ਦਿੱਤੀ ਗਈ ਹੈ।

ਉਪਰੋਕਤ ਸ੍ਰੀ ਚਰਨਦੀਪ ਸਿੰਘ ਟੈਕਸ ਕੁਲੈਕਟਰ ਕਮ ਪੰਚਾਇਤ ਅਫਸਰ ਅਤੇ ਸ੍ਰੀ ਸੁਖਦੇਵ ਸਿੰਘ ਪੰਚਾਇਤ ਸਕੱਤਰ ਦੀ ਰਿਪੋਰਟ ਅਤੇ ਗਰਾਮ ਪੰਚਾਇਤ ਦੇ ਮਤੇ ਨੂੰ ਮੁੱਖ ਰੱਖਦੇ ਹੋਏ ਗਰਾਮ ਪੰਚਾਇਤ ਲਾਰਡ ਕ੍ਰਿਸਨਾ ਪੋਲੀਟੈਨਿਕ ਕਾਲਜ ਦੀ ਜਗ੍ਹਾਂ ਤੇ ਮਾਨ ਸਿੰਘ ਪੁੱਤਰ ਸੁਰਜਣ ਸਿੰਘ ਵਾਸੀ ਪੰਮ ਵੱਲੋ ਨਜਾਇਜ ਕਬਜਾਂ ਕਰਕੇ 38 ਤੋ 40 ਦਰੱਖਤਾਂ ਦੀ ਨਜਾਇਜ ਕਟਾਈ ਕਰਨ ਅਤੇ ਗਰਾਮ ਪੰਚਾਇਤ ਨੂੰ ਵਿੱਤੀ ਨੁਕਸਾਨ ਪਹੁੰਚਾਉਣ ਅਤੇ ਗਰਾਮ ਪੰਚਾਇਤ ਦੀ ਸਾਮਲਾਤ ਜਮੀਨ ਉਪਰ ਨਜਾਇਜ ਕਬਜਾਂ ਕੀਤਾ ਹੋਣ ਕਰਕੇ ਮਾਨ ਸਿੰਘ ਪੁੱਤਰ ਸੁਰਜਣ ਸਿੰਘ ਵਾਸੀ ਪੰਮਦੇ ਵਿਰੁੱਧ ਦੀ ਵਿਲੇਜ ਕਾਮਲ ਲੈਂਡ ਐਕਟ ਦੀ ਧਾਰਾ 13 ਏ ਅਧੀਨ ਪਰਚਾ ਦਰਜ ਕਰਨ ਅਤੇ ਹੋਰ ਵੱਖ-ਵੱਖ ਧਰਾਵਾਂ ਤਹਿਤ ਐਫ.ਆਈ.ਆਰ ਦਰਜ ਕਰਨ ਬਣਦੀ ਕਾਰਵਾਈ ਕਰਨ ਦੀ ਸਿਫਾਰਸ਼ ਕੀਤੀ ਜਾਂਦੀ ਹੈ ਜੀ।

(signature)
ਬਲਾਕ ਵਿਕਾਸ ਅਤੇ ਪੰਚਾਇਤ ਅਫਸਰ
ਦਿਲਵਾਂ।

ਪਿੱਠ ਅੰਕਣ ਨੰ: 3446 ਮਿਤੀ: 5-12-22

ਉਪਰੋਕਤ ਦਾ ਉਤਾਰਾਂ:ਜਿਲ੍ਹਾਂ ਵਿਕਾਸ ਅਤੇ ਪੰਚਾਇਤ ਅਫਸਰ ਕਪੂਰਥਲਾ ਜੀ ਨੂੰ ਸੂਚਨਾਂ ਹਿੱਤ ਭੇਜਿਆ ਜਾਦਾ ਹੈ ਜੀ।

(signature)
ਬਲਾਕ ਵਿਕਾਸ ਅਤੇ ਪੰਚਾਇਤ ਅਫਸਰ
ਦਿਲਵਾਂ।